

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO.: 729 OF 1998.

Dated this Monday, the 16th day of November, 1998.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha,
Vice-Chairman.

Hon'ble Shri D. S. Baweja, Member (A).

B. P. Hazra,
Sub-Divisional Engineer,
Mahanagar Telephone Nigam
Ltd., Santacruz (W).

Residing at -

Telecom Transit Quarter,
Quarter No. A-48, 3rd Floor,
P. K. Road, Mulund (W),
Mumbai - 400 080.

... Applicant

(By Advocate Shri A. I. Bhatkar)

VERSUS

1. Union Of India through
The Director General (SGT),
Department of Telecommunication,
Sanchar Bhavan,
New Delhi - 110 001.

2. The Chief General Manager,
M.T.N.L., Telephone House,
Prabhadevi, Dadar (W),
Mumbai - 400 028.

3. The General Manager (West-I),
L.I.C. Complex,
Jeevan Seva Extension Bldg.,
S.V. Road, Santacruz (W),
Mumbai - 400 054.

... Respondents.

(By Advocate Shri V.S. Masurkar)

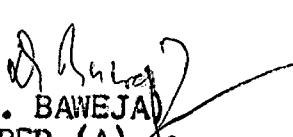
: OPEN COURT ORDER :

{ Per.: Shri R. G. Vaidyanatha, Vice-Chairman }

The applicant's counsel submits that the
respondents have since shown the applicant's name in the
All India Seniority Blue List but he only submits that

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correspondingly applicant's name is not shown in the local seniority list. When the applicant's name has already been correctly shown in the All India Seniority List, what is to be done at the local level is only a consequence which follows from that. Hence, in these circumstances, the O.A. is disposed of at the admission stage since the applicant's request is complied by the respondents. If however the applicant has any grievance in future about showing his name in the local seniority list, he can always approach this Tribunal according to law. No costs.


(D. S. BAWEJA)
MEMBER (A)


(R. G. VAIDYANATHA)
VICE-CHAIRMAN

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